

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 29-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : MA/621/2018

PETITION NUMBER : CP/64/IB/2018

**NAME OF THE APPLICANT : Satyadevi Alamuri (RP) of
M/s. G.B.Engineering Enterprises Pvt Ltd**

NAME OF THE RESPONDENT(S) : Sri Sharanya Subburaj & 4 others

UNDER SECTION : Sec 60(5) of IBC, 2016

ORDER

Ld. Counsel Ms. Muthu Abirami for the Applicant / RP. Ld. Counsel
Mr. Kasthuri Rangan for the R1 to R3.

In this case, due to network connectivity issues case could not be heard.

List the matter for hearing on **24.06.2024**.

**-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)**

**-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk